

CC No. 25/19, CIS No. 241/19  
CBI Vs. Dr. S. P. Gautam & ors.  
U/S 120-B IPC r/w Sec. 420, 468,  
471 IPC & Sec.13(2) r/w S.13(1)(d)  
of PC Act.

24.09.2020

The file is taken up today for hearing in pursuance of the circular No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 issued from the office of Ld. Principal District & Sessions Judge, Rouse Avenue District Courts, New Delhi by Video Conferencing through CISCO WEBEX Meetings App arranged by Sh. Raj Kumar, Reader in this court.

Presence:

**(Through CISCO Webex Meetings App)**

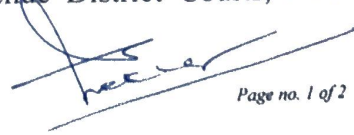
Present : Sh. Amit Kumar, Ld. Public Prosecutor for CBI.

Ld. Counsel Sh. Manish Tiwari along with applicant/accused No. 3 Navneet Bhutani in person.

I have heard the submissions of Ld. Counsel for the applicant seeking clarification on the point of period for which the passport of the accused is to be renewed, in the order dated 22.05.2020, passed by Sh. Shailender Malik, Ld. Special Judge, CBI (PC Act), Rouse Avenue District Courts, New Delhi.

It is observed that the said order has not been passed by this court, therefore, it shall be appropriate, if the present application is heard and decided by the concerned court, which passed the order on 22.05.2020.

Ld. Counsel for the applicant requests that the present application may be dismissed as withdrawn and he will move appropriate application before the Ld. Principal District & Sessions Judge Cum Special Judge, CBI, Rouse Avenue District Courts, New




Delhi making appropriate prayer.

Heard.

In view of the submissions of Ld. Counsel for the applicant, the present application is dismissed as withdrawn. The applicant may move afresh application before Ld. Principal District & Sessions Judge, Rouse Avenue District Courts, New Delhi and make appropriate submissions in the said court. The application is disposed of accordingly.

A copy of this order is being sent through Whats App to Sh.Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.



CHANDRA SHEKHAR  
Special Judge, CBI-19 (PC Act)  
Rouse Avenue Courts, New Delhi  
24.09.2020



CC No. 16/19 & CIS No. 222/2019  
CBI v. Vinay Kr. Pandey @ Vinay  
Kumar @ Vinnu & Another  
U/s: 120-B, 420 IPC & Sec. 13(2) r/w  
13(1)(d) of PC Act, 1988

24.09.2020

Presence:

(Through CISCO Webex Meetings)

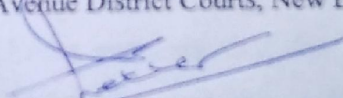
Sh. Amit Kumar, Ld. Public Prosecutor for CBI.

Accused no. 1 Vinay Kumar Pandey in person on bail with Ld. Counsel Sh. Ashutosh Jha.

Accused no. 2 Arvind Tiwari in person on bail with Ld. Counsel Sh. Abhay Pandey.

It is observed vide order no. E-14270-14306/Cases Transfer/CBI/RADC/Gaz./ 2020 dated 21.09.2020 issued from the office of Ld. Principal District & Sessions Judge, Rouse Avenue District Courts, New Delhi, this case has been transferred to the court of Sh. Ajay Kumar Kuhar Ld. Spl. Judge, (PC Act), CBI-09, RADC, New Delhi therefore, *Ahlmad is directed to send the file of this case to the aforesaid transferee court complete in all respects at the earliest before 30.09.2020. The parties are directed to appear before the aforesaid court of Sh. Ajay Kumar Kuhar Ld. Spl. Judge, (PC Act), CBI-09, RADC, New Delhi on 30.09.2020.*

A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.

  
CHANDRA SHEKHAR  
Special Judge, CBI-19 (PC Act)  
Rouse Avenue Courts, New Delhi  
24.09.2020